

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.4537
TO BE ANSWERED ON THE 12TH AUGUST, 2016

RECRUITMENT FOR CIVILIAN POSTS IN GRRC

4537. SHRI P.R. SUNDARAM:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has received any complaints / representations including from public representatives regarding irregularities committed by the Garhwal Rifles Regimental Centre (GRRC) in conducting recruitment for the civilian posts in GRRC;
- (b) if so, the details of such complaints received during each of the last three years and the current year;
- (c) the action taken by the Government against the officers who have been found involved in these irregularities; and
- (d) the corrective steps taken to ensure transparency in recruitment in all the Defence Establishments including GRRC?

A N S W E R

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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(a) & (b): The Government received a complaint in 2016 mentioning that during the recruitment test for Stenographer Grade II at GRRC, skill test (shorthand test as mandated under the Recruitment Rules) was not conducted and instead a computer awareness test was conducted.

(c) A court of inquiry was conducted. The inquiry opined that the error of not conducting the skill test was a procedural mistake without any malafide intention and, therefore, did not establish culpability of any officer.

(d) An advisory has been issued to all Defence Establishments, including GRRC, to ensure strict compliance to existing norms / Recruitment Rules and to conduct such tests in a fair and transparent manner.
